

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-59/14 (ND)/2017

In the matter of :
Mandira Marketing Ltd.

....PETITIONER

SECTION :
Under Section 14 (1)

Order delivered on 04.10.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)


For the Petitioner
For the Respondent

: Mr. Surinder Vashishtha, Advocate
:-

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Petition is allowed. Detailed order to follow.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
04.10.2017